Annexure-1 Name of the corporate debtor: CNN Minerals Private Limited; Date of commencement of Liquidation: 08.07.2019; List of stakeholders as on: 26.09.2019

List of secured financial creditors

																(Amount in₹)
SI.	Name of	Identifica	Details of	claim received	Details of claim admitted							Amount of	Amount of	Amount of	Amount of	Remarks,
No.	creditor	tion No.	Date of	Amount claimed	Amount of claim	Nature	Amount covered	Whether	Details	Amount	% share in	contingent	any mutual	claim	claim under	if any
			receipt		admitted	of	by security	security	of	covered by	total amount	claim	dues, that	rejected	verification	
						claim	interest	interest	Security	guarantee	of claims		may be set-			
								relinquished?	Interest		admitted		off			
								(Yes/No)								
						Secured										
						Fiancial										
1	SBI		23-09-2019	14,57,89,667.00	14,57,89,667.00		14,57,89,667.00	Yes	Note 1	14,57,89,667.00	99.99%	NIL	NIL	NIL	NIL	NIL
				,- , ,	/- //		,- ,,			,- ,,						
														1		
		1												1		

NOTE - 1

SI. No.	Security Interest
<u>Details</u>	of Security Interest : State Bank of India
1	Primary security for term loan and working capital: Factory Land & Building and hypothecation charge on Plant & Machinery nd other fixed assets located at Vill & Mouza – Lasards, P.SBolani, Plot Nos 535,536,537,538 & 848, Khatian No 38 & 40, Dist Keonjhar, Pin -758035, Odisha
	Collateral - Residential flat no 102 on 1st floor in Block B of "Shree Niketan" measuring about 1134 dq ft (including 25% super built area) located at the Vill- Sundara, Unit no 13, P.S. Barbil, Sub divison: Champua under the jurisdiction of Barbil Municipal Corporation, Dist: Keonjhar, Odhisa - In the name of M/s Sri Balmukund Polyplast Pvt. Ltd.
	Personal Gurantee of 1) Ajay Kumar Agarwala 2) Deepak Agarwala; Corporate Gurantee of M/S Sri Balmukund Polyplast Pvt. Ltd.